

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Misc Application No. 172, 173 174 & 175 of 2017 (SZ)

Applicant(s)

Jayalakshmi (deceased)
K.M. Santhanagopalan (substituted as
L.R. in the place of the deceased
petitioner as per order dt. 09.09.2014 in
W.P.M.P.No. 187 of 2014)

Vs.

Respondent(s)

Union of India
Rep by the Secretary to Government,
Ministry of Environment and Forests,
New Delhi and 9 others.

Legal Practitioners for Applicant(s)

Mr. K.M. Santhanagopalan
For M/s M.S. Subramanian

Legal practitioners for respondent(s)

M/s Syed Nurullah Sheriff for R1

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Applicant Counsel present. R1 counsel present. Counsel for R1 stated that there is no prayer sought for against R1 and hence no reply is filed. For filing memo call on 19.02.2018. (Tmt. Meena Satheesh) Registrar